

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-822/(ND)/2018**

**In the matter of:**

Kokila Minocha Sole Proprietor of M/s. Cosmic Devices ... Applicant  
Vs.  
Jasper Engineers Pvt. Ltd. ... Respondent

**Under Section:** Section 9 of IBC.

**Order delivered on 13.07.2018**

**CORAM**

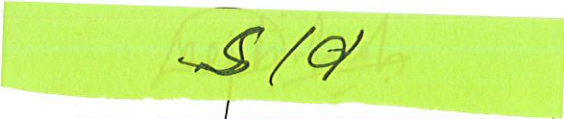
**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Naveen Kumar, Adv.  
Ms. Anu Kadian, Adv.  
For the Respondent :

**ORDER**

Issue notice as to why the application for initiating the CIRP should not be admitted against the corporate debtor. Process dasti. For further consideration on 09.08.2018.

Mukesh

  
**((DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**